

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

33. C.P.(IB)-902(MB)/2022

CORAM:SH. H. V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.02.2023**

NAME OF THE PARTIES: Tata Capital Financial Services Limited

V/s.

Anita N Sabnani

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Adv. Juhi Shah a/w Adv. Haripriya Parvatha i/b I.V. Merchant & Co. for the  
Petitioner is present through virtual hearing. None appeared for the  
Respondent/Personal Guarantor despite notice.

**C.P.(IB)-902(MB)/2022**

The above Company Petition is filed by Tata Capital Financial Services  
Limited, Petitioner herein for initiation of Insolvency Resolution Process  
against Anita N Sabnani, Respondent/Personal Guarantors of the Corporate  
Debtor. Notice is duly served on the Respondent/Personal Guarantors.

Learned counsel appearing for the Petitioner invited the attention of this  
Bench to the demand notice 11.04.2022 invoking the Guarantee against the  
Respondent/Personal Guarantor and also the proof of delivery of the demand  
notice. The Petitioner also invited the attention of this Tribunal to the letter of  
guarantee dated 28.08.2015 executed by the Respondent and another

Personal Guarantor on behalf of Corporate Debtor in favour of the Petitioner.

The Petitioner also invited the attention of this Tribunal to the written consent dated 28.05.2022 of Resolution Professional.

After hearing the submissions and upon perusing the above documents, this Bench hereby appoints Mr. Rajesh Ramnani, Insolvency Professional, Registration No: IBBI/IPA-002/IP-N00993/2020-2021/13187 as the resolution professional from the list furnished by the Insolvency and Bankruptcy Board of India (IBBI) since the name of the proposed RP was suggested by the Applicant/Financial Creditor. RP is directed to examine the petition and file his report within 10 days from the date of this order.

Registry is directed to communicate this order to the Resolution Professional immediately.

List this mater on **21.03.2023 for submission of the report by the Resolution Professional.**

Sd/-  
MADHU SINHA  
Member (Technical)  
//Shubham//

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)